

**Goods Handling Contract at Allahabad**

5551. SHRI N. K. SHEJWALKAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether Goods handling contract at Allahabad was awarded to M/s Railway Mazdoor Sangh Shram Samvida Sakhari Samiti Ltd., Allahabad with effect from 1-8-1981 and in the contract award letter it was mentioned that four copies of agreement together with schedule of rates were enclosed ;

(b) if so, why copies of agreement and schedule of rates were not given to the Society ;

(c) whether after obtaining a representation from outgoing society the S.D.C.S., Allahabad, condemned his own decision and issued orders for cancellation of contract without making payment to the Society for the work done and services enjoyed by the Railway ; and

(d) whether this case has been taken up by the Vigilance for detailed investigation ?

THE DEPUTY MINISTER  
IN THE MINISTRIES OF  
RAILWAYS AND EDUCATION  
AND SOCIAL WELFARE AND  
IN THE DEPARTMENT OF  
PARLIAMENTARY AFFAIRS  
(SHRI MALLIKARJUN) (a) and  
(b). Yes: blank form of Agreement and  
Schedule of Rates were correctly  
sent along with the award letter  
to the society.

(c) After issue of the letter for award of the contract to M/s Railway Mazdoor Sangh Shram Samvida Sakhari Samiti Ltd., Allahabad, the outgoing society represented against the award of the contract. As this issue remained under examination, there was some delay in execution of the agreement resulting in delay of payment to the

Railway Mazdoor Sangh Shram Samvida Sakhari Samiti Ltd., Allahabad.

(d) No; however, complaint lodged by the Railway Mazdoor Sangh Shram Samvida Sakhari Samiti Ltd., Allahabad is under investigation by the Railway.

**द्वितीय श्रेणी के पी. टी. ऑ. टिकट**

5552. श्री बया राम शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :-

(क) क्या किसी कर्मचारी की पत्नी अपने पति की अनुपस्थिति में किसी प्रकार से द्वितीय श्रेणी की पी.टी.ऑ. टिकट जारी करा लेती है और प्रथम श्रेणी में यात्रा करते हुए पकड़ी जाती है और जमाने के साथ किराये का भुगतान भी करती है, तो क्या उस कर्मचारी को दोषी माना जाएगा ।

(ख) इस संबंध में उत्तर रेलों के इलाहाबाद मंडल द्वारा कितने स्टेशन अधिकारियों को रेलवे सेवा से निकाल दिया गया है; और

(ग) यदि ये कर्मचारी दोषी नहीं हैं, तो क्या सरकार उन्हें नौकरी पर पुनः बहाल करने के लिए उनके मामलों पर सहानुभूतिपूर्वक विचार करेंगी ;

रेल तथा शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) से (ग). इस मामले की जांच की रही है और सूचना सभापतल पर रख दी जायेगी ।

**Goods Handling Contract by Railway Cycle Stand at Allahabad**

5553. SHRI RANJIT SINGH. Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Goods handling contract held by the Railway Cycle Stand Contract remains throughout unsatisfactory during the contractual period ;